

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

No. HC.XXXVII-02/2020/ ১৭ / R.Cell

Dated, Guwahati the 01-03-2021

On the basis of the speed test held on 30-01-2021, in connection with filling up of vacancies of Stenographer Grade-I and Grade-II in the subordinate courts of Assam by way of promotion, the High Court has been pleased to promote the following Stenographers to Stenographer Grade-I and Stenographer Grade-II.

### **List of Stenographers promoted to Stenographer Grade-I**

<b>Sl No.</b>	<b>Name of the Stenographer</b>	<b>Present post &amp; Establishment</b>	<b>Post to which promoted &amp; Establishment allotted</b>
1	Jayshree Kalita	Stenographer Grade-II, O/o-District & Sessions Judge, Bongaigaon	Stenographer Grade-I O/o-District & Sessions judge, Goalpara
2	Namrata Baruah	Stenographer Grade-III, O/o-Chief Judicial Magistrate, Bongaigaon	Stenographer Grade-I, O/o-Family Court, Dhubri
3	Jyotirmoy Das	Stenographer Grade-III, O/o-Chief Judicial Magistrate, Chirang	Stenographer Grade-I, O/o-District & Sessions Judge, Chirang
4	Mustak Ahmed Mazumdar	Stenographer Grade-III, O/o-Chief Judicial Magistrate, Cachar	Stenographer Grade-I, O/o-MACT, Cachar
5	Sujit Kumar Das	Stenographer Grade-III, O/o-District & Sessions Judge, Cachar	Stenographer Grade-I, O/o-District & Sessions Judge, Cachar

**List of Stenographers promoted to Stenographer Grade-II**

<b>Sl No.</b>	<b>Name of the Stenographer</b>	<b>Present post &amp; Establishment</b>	<b>Post to which promoted &amp; Establishment allotted</b>
1	Bhupesh Ch. Roy	Stenographer Grade-III, O/o-MACT, Dhubri	Stenographer Grade-II, O/o-Chief Judicial Magistrate, Dhubri
2	Mustak Ahmed Mazumdar	Stenographer Grade-III, O/o-Chief Judicial Magistrate, Cachar	Stenographer Grade-II, O/o-District & Sessions Judge, Cachar
3	Namrata Baruah	Stenographer Grade-III, O/o- Chief Judicial magistrate, Bongaigaon	Stenographer Grade-II, O/o- Chief Judicial Magistrate, Bongaigaon
4	Nibedita Biswas	Stenographer Grade-III, O/o- District & Sessions Judge, Chirang	Stenographer Grade-II, O/o-Chief Judicial Magistrate, Kokrajhar
5	Sujit Kumar Das	Stenographer Grade-III, O/o-District & Sessions Judge, Cachar	Stenographer Grade-II, O/o- Chief Judicial Magistrate, Hailakandi

The concerned appointing authorities of the respective establishments are directed to issue appointment letters to the Stenographers within a period of 7 (seven) days from the date of notification, after observing all necessary formalities.

By Order,



(R. Baruah)

Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati-1

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. The District & Sessions Judge, Bongaigaon/ Cachar/ Chirang/ Goalpara.
5. The Principal Judge, Family Court, Dhubri.
6. The Presiding Officer, MACT, Cachar/ Dhubri.
7. The Chief Judicial Magistrate, Bongaigaon/ Cachar/ Chirang/Dhubri/Hailakandi/Kokrajhar.
8. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 01-03-2021 regarding result of speed test for promotion of serving Stenographers to Stenographer Grade-I and Stenographer Grade-II respectively in the District Courts of Assam**" with a scroll in the home page.
13. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
14. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
15. CA to Registrar (Administration), Gauhati High Court, Guwahati.
16. The High Court Notice Board.
17. The Order File.

  
(R. Baruah)

Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati-1